

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/175/2019-Judl./53

Dated Shillong, the 6th August 2020

It is hereby notified to all concerned that normal functioning of virtual Courts will resume from tomorrow i.e. 7th August, 2020.

By order,

/ .
JOINT REGISTRAR (LISTING)

MEMO NO.HCM.III/175/2019-Judl./53-A

Dated Shillong, the 6th August 2020

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The President/ Secretary, High Court Bar Association, Shillong.
9. All Court Masters concerned for information.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

A.W. Law
06.08.2020
JOINT REGISTRAR (LISTING)

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6/8/20